

[English]

**MCI Report on Christian Medical College, Ludhiana**

4686. S. ATINDER PAL SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a team of Medical Council of India had inspected the Christian Medical College, Ludhiana in the year 1985 and had pointed out several irregularities;

(b) if so, the details thereof;

(c) which of the irregularities have been rectified; and

(d) which of the irregularities pointed out have not yet been rectified and the reasons for the delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHFED MASOOD): (a) Yes, Sir.

(b) to (d) Deficiencies related to irregularities in method of admission and appointment of staff, neglect of pre and paraclinical training facilities for under-graduate, postgraduate admissions for Pathology despite there being no professor etc. were communicated to the authorities concerned for rectification. After receiving the compliance report, showing rectification of most of the deficiencies, another inspection was carried out by the Council Inspectors in Jan., 1988. On the basis of this Inspection Report, Medical Council of India recommended that recognition of MBBS degree granted by Punjab University in respect of the students being trained at Christian Medical College, Ludhiana be continued subject to the fulfilment of the various recommendations and suggestions made by the Council Inspectors in the Inspection Report, especially the appointment of Professor in the Department of Pathology and creation of the Deptt. of Forensic Medicine.

[Translation]

**Headquarters of Central Ground water board**

4687. SHRI SATYAPAL SINGH YADEV: Will the Minister of WATER RESOURCES be pleased to state:

(a) the places where headquarters and regional office of the Central Ground Water Board are situated;

(b) whether Government propose to set up the headquarters at one place only; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) The Headquarters office of the Central Ground Water Board is located at Faridabad. Only the Chairman, the Chief Hydrogeologist and the Secretary of the Board, with supporting staff are stationed at New Delhi to have close liaison with the Central Ministries and other offices.

Twelve Regional Offices of the Central Ground Water Board are located at Lucknow, Hyderabad, Calcutta, Jaipur, Nagpur, Chandigarh, Guwahati, Bhopal, Ahmedabad, Bhubaneswar, Bangalore and Trivandrum.

(b) and (c) Yes, Sir.

**Cases pending with Central Administrative Tribunal**

4688. SHRI LARANG SAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of cases pertaining to his Ministry pending with the Central Administrative Tribunal;

(b) the period for which these cases have been pending;